

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:44  
ANSWERED ON:02.12.2003  
PERMISSION FOR PROSECUTION  
RAMJI LAL SUMAN;SUSHIL KUMAR INDORA

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) Whether the Government have received application for seeking permission for prosecuting and initiating C.B.I. enquiry against certain officers;
- (b) if so, the details of the officers against whom C.B.I. has sought permission for prosecuting and initiating enquiry during the year 2003 and names of the departments in which these officers are working and the posts held by them; and
- (c) the number of officers in respect of whom the Government have granted permission and those against whom the decision is yet to be taken?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS.(SHRI HARIN PATHAK)

(a),(b)&(c): The information is being compiled and will be laid on the Table of the House.